

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Members of Computer Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and staff of all the Courts detailed below for maintaining zero (0) level of undated cases on NJDG as on 28.09.2016.

<i>Sl. No.</i>	<i>Name of the District Sessions Division & Court</i>	<i>Name of the Court complex(es)</i>	<i>Description of the Court maintaining zero (0) level of undated cases</i>
1	2	3	4
1.	Bilaspur	Bilaspur	District & Sessions Judge.
			Civil Judge (Sr. Division)-cum-Chief Judicial Magistrate.
			Civil Judge (Jr. Division)-cum-Judicial Magistrate, First Class.
		Ghumarwin	Additional District & Sessions Judge.
2.	Chamba	Chamba	District & Sessions Judge.
			Civil Judge (Sr. Divn.)-cum-Chief Judicial Magistrate.
			Civil Judge (Jr. Division)-cum-Judicial Magistrate, First Class.
3.	Hamirpur		District & Sessions Judge.
			Additional District & Sessions Judge.
			Civil Judge (Sr. Divn.)-cum-Chief Judicial Magistrate.
			Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate, Court No.I.
			Civil Judge (Jr. Divn.)-cum-JMIC, Court No. IV.
4.	Kangra	Dehra	Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate, Court No.I.
		Indora	Civil Judge (Jr. Divn.)-cum-JMIC.
5.	Kinnaur at Rampur		District & Sessions Judge.
			Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate.
6.	Mandi	Mandi	District & Sessions Judge.
			Civil Judge (Sr. Divn.)-cum-Addl. Chief Judicial Magistrate, Court No. I.
		Gohar	Civil Judge (Jr. Divn.)-cum-JMIC.
7.	Shimla	Rohru	Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate, Court No.I
			Civil Judge (Jr. Divn.)-cum-JMIC, Court No. II.
8.	Sirmaur at Nahani	Rajgarh	Civil Judge (Jr. Divn.)-cum-JMIC.
9.	Una	Una	District & Sessions Judge.
			Additional District & Sessions Judge, Court No.I.
			Civil Judge (Sr. Divn.)-cum-Additional Chief Judicial Magistrate.